

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
173/241-242(PB)/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioners

v.

Emaar MGF Land Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 08.07.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

Mr. Dheeraj Nair, Mr. Kumar Kislay and Mr.
Angad Baxi, Advs.

For the respondent

Dr. U K Chaudhary, Sr. Adv. with Ms. Manisha
Chaudhary, Mr. Mansumyer Singh, Mr. Aditya
Bisht, Mr. Satyam Roy, Advs. for R-2, 3, 4 and 8
Mr. Krishnendu Datta, Sr. Adv. with Mr. Kunal
Mimani, and Mr. Mehak Khurana, Advs. for
Respondent No. 9

Mr. Kunal Sinha, Adv. for R-1

ORDER

List on 12.08.2021.

— sd —
**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

— sd —
**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**